

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021 at 2.00 PM**
THROUGH VIDEO CONFERENCING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/27/2020
NAME OF PETITIONER : Avant Garde Healthcare Engineering Solutions Pvt Ltd
NAME OF RESPONDENT : Swiss Garnier Genexiaa Sciences Pvt Ltd
SECTION : Sec 9 Of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/91/2020
NAME OF PETITIONER : Avant Garde Cleanroom & Engg Solutions
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ORDER

Ld. Advocates for the parties are present through Video Conferencing Platform.

Ld. Advocate for the Petitioner seeks for an adjournment. Taking into consideration the said representation, the matter stands adjourned to **06.05.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)